F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.12.2018

ORDER NO. 256 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 254 of 2018 for CESTAT, Mumbai constituting Division Bench to hear the below mentioned part-heard matter:-

On 05.12.2018 at 02.30 p.m. Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T) will hear the following part-heard matter:-

E/866692015-MUM E/CO/91172/2015

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-

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Registrar